

e-mail:law-jk@nic.in  
Fax : **Jammu:** 0191-2546753(Nov-April),  
Fax: **Srinagar:** 0194-2506063(May-Oct.)

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section)** Civil Secretariat,  
**Jammu/Srinagar.**

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Subject:- Condemnation of Departmental Vehicle bearing Registration No. JK01Q-0111(Ambassador).

Reference:- 1. Letter No. AG/Estt-145/Veh/135-37, dated 12-02-2021 from Administrative Officer with Advocate General, J&K.  
2. Deputy Director Motor Garages, J&K, Jammu letter No. RKVC-114/Old-283/SMGJ/5073-74 dated 09-02-2021.

**GOVERNMENT ORDER NO:- 1102 - JK(LD) of 2021.**  
**D A T E D:- 04 - 03 - 2021.**

As recommended by the office of Ld. Advocate General (J&K) and on the basis of the report submitted by the Survey Committee headed by Deputy Director Motor Garages, J&K, Jammu, sanction is hereby accorded to the condemnation of the Departmental Vehicle bearing Registration No. JK01Q-0111(Ambassador) subject to the condition that the same shall be auctioned through Motor Garages Department after observing all codal formalities.

This issues with the concurrence of Director Finance, Department of Law, Justice and Parliamentary Affairs.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government.**

No: LD(A)2007/12-Misc.

Dated:- 04 -03-2021.

Copy to the:-

1. Financial Commissioner, Finance Department.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Commissioner/Secretary to Government, General Administration Department.
4. Commissioner/Secretary to Government, Transport Department.
5. Director, Archeology, Archives and Museums, J&K, Jammu.
6. Deputy Director, Motor Garages Department, Jammu.
7. Private Secretary to Secretary to Government, Department of Law, Justice & P.A.
8. Administrative Officer, with Advocate General J&K. This is with reference No. AG/Estt-145/Veh/135-37, dated 12-02-2021.
9. Private Secretary to Advocate General, J&K for information of Ld. Advocate General.
10. Incharge Website, Department of Law, Justice & P.A.
11. Government Order File.
12. Concerned File.

  
4.3.21

(Ashish Gupta)

Deputy Legal Remembrancer

  
4.3.2021